

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:676  
ANSWERED ON:12.07.2004  
KRISHI VIGYAN KENDRAS  
Mahato Shri Bir Sing;Pradhan Shri Dharmendra

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the Statewise number of Krishi Vigyan Kendras functioning in the country;
- (b) whether the Government proposes to open up more such Kendras;
- (c) if so, the State-wise details thereof;
- (d) whether the Government also proposes to increase financial assistance being provided to these Kendras;
- (e) if so, the details thereof; and
- (f) the extent to which these Kendras have been beneficial to the farmers?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) The Indian Council of Agricultural Research has sanctioned 411 Krishi Vigyan Kendras (KVKs) in the country. The State-wise number of KVKs are given in Annexure-I.

(b) & (c): Yes, Sir. The Council has made a provision to open 167 more KVKs during the Xth Plan period. The State-wise details are given in Annexure-II.

(d) & (e): The Council has allocated Rs.38.46 crores for providing Soil and Water Testing facility and Rs. 38.27 crores for Electronic linkage in the KVKs during Xth Plan period.

(f) The extent of benefit provided by these Kendras to the farmers during 2003-04 are as follows:

- 25,953 training programmes benefiting 5.88 lakhs farmers.
- 18,355 extension activities with the participation of 11.87 lakh farmers.
  
- Providing technology information through news paper coverage (4173), popular article (879), Radio & TV talk (1792) and Publication of extension literature (1338).
  
- 22,196 frontline demonstrations on farmer fields
- On-farm trials on 333 technologies.
- Production of 8302t of seeds and 20.71 lakhs of planting material for availability to the farmers

ANNEXURE - I

NUMBER OF KVKs IN DIFFERENT STATES/UTs

Sl. No. States / UTs No. of KVKs

1. Andaman and Nicobar Islands	1
2. Andhra Pradesh	22
3. Arunachal Pradesh	3
4. Assam	14
5. Bihar	26
6. Chhattisgarh	9
7. Dadra & Nagar Haveli	-
8. Daman & Diu	-
9. Delhi	1
10. Goa	1
11. Gujarat	13
12. Haryana	18
13. Himachal Pradesh	12
14. Jammu and Kashmir	9
15. Jharkhand	12
16. Karnataka	23
17. Kerala	14
18. Lakshadweep	1
19. Madhya Pradesh	32
20. Maharashtra	32
21. Manipur	3
22. Meghalaya	5
23. Mizoram	3
24. Nagaland	3
25. Orissa	18
26. Pondicherry	2
27. Punjab	10
28. Rajasthan	31
29. Sikkim	2
30. Tamil Nadu	24
31. Tripura	2
32. Uttar Pradesh	42
33. Uttaranchal	11
34. West Bengal	12

TOTAL 411

ANNEXURE - II

NUMBER OF KVKs TO BE ESTABLISHED IN DIFFERENT STATES/UTs

Sl. No.	States / UTs	No. of KVKs
1.	Andaman and Nicobar Islands	1
2.	Andhra Pradesh	-
3.	Arunachal Pradesh	11
4.	Assam	9
5.	Bihar	11
6.	Chhattisgarh	7
7.	Dadra & Nagar Haveli	1
8.	Daman & Diu	2

9.	Delhi	-	
10.	Goa	1	
11.	Gujarat	12	
12.	Haryana	1	
13.	Himachal Pradesh	-	
14.	Jammu and Kashmir	5	
15.	Jharkhand	6	
16.	Karnataka	3	
17.	Kerala	-	
18.	Lakshadweep	-	
19.	Madhya Pradesh	13	
20.	Maharashtra	1	
21.	Manipur	6	
22.	Meghalaya	2	
23.	Mizoram	5	
24.	Nagaland	5	
25.	Orissa	12	
26.	Pondicherry	2	
27.	Punjab	7	
28.	Rajasthan	1	
29.	Sikkim	2	
30.	Tamil Nadu	5	
31.	Tripura	2	
32.	Uttar Pradesh	27	
33.	Uttaranchal	2	
34.	West Bengal	5	

TOTAL 167